

BEFORE THE NATIONAL GREEN TRIBUNAL PRINCIPAL
BENCH NEW DELHI
OA NO. 06/2012

IN THE MATTER OF:

NIZAMUDDIN WEST ASSOCIATION

.....APPLICANT

VERSUS

UNION OF INDIA & ORS.

. ... RESPONDENTS

INDEX

S NO.	PARTICULARS	PAGE NO.
1	AFFIDAVIT ON BEHALF OF THE MUNICIPAL CORPORATION OF DELHI IN COMPLIANCE OF DIRECTION DATED 06.05.2025	1-5
2	ANNEXURE - A COPY OF THE (CPM) CHART	6-8
3	ANNEXURE -B PHOTOGRAP	9
4	ANNEXURE C COLLY PHOTOGRAPHS DEPICTING THE DE-SILTING WORK, INCLUDING LONGITUDINAL CUTS AND USE OF MACHINERY	10-16
5	ANNEXURE D COLLY THE PROPOSED DRAWINGS	17-19

THROUGH



PUJA KALRA
ADVOCATE

STANDING COUNSEL FOR MCD
4390 & 431 LAWYERS CHAMBER BLOCK-1
DELHI HIGH COURT NEW DELHI -110003
ENR- D/1278/1999
MOB:- 9312839323
E,MAIL:- pujakalra09@gmail.com

NEW DELHI

DATED 20/05/2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
IN O.A. NO. 06 OF 2012**

IN THE MATTER OF:

NIZAMUDDIN WEST ASSOCIATION

... APPLICANT

VERSUS

UNION OF INDIA & ORS

... RESPONDENTS

**AFFIDAVIT ON BEHALF OF THE MUNICIPAL
CORPORATION OF DELHI FILED IN COMPLIANCE OF
DIRECTIONS DATED 06.05.2025.**

I, S.D Tomar, S/o Late Rajender Singh, presently working as Superintending Engineer-I, Central Zone, Municipal Corporation of Delhi, having my office at Zonal Office Building, Lajpat Nagar, New Delhi – 110024, do hereby solemnly affirm and state as under:

1. That I am the deponent herein and competent to swear this affidavit on behalf of the Municipal Corporation of Delhi (hereinafter "MCD") and am well conversant with the facts and circumstances of the present case.
2. That this affidavit is being filed in compliance of the directions of the Hon'ble National Green Tribunal dated 06.05.2025, in response to the



issues raised during the course of hearing by Learned Senior Counsel Sh. Sidharth Luthra, wherein clarification and further information were sought with respect to the de-silting work of Defence Colony Drain.

3. That the Defence Colony Drain consists of approximately 1300 meters of covered stretch, which functions as a major tributary of the Kushak Drain, and receives sewage and wastewater from areas such as Greater Kailash, Andrews Ganj, and surrounding colonies. The MCD has initiated the de-silting work in this drain by adopting a longitudinal opening method through RCC slab dismantling and cut-skip-cut approach, with the first 50-meter stretch already opened and de-silted. Subsequently, further segments have been taken up following the same methodology, with appropriate safety precautions.

4. That the execution plan is based on progressive longitudinal cuts initially at 30-meter intervals and later revised to 40 meters, subject to on-site feasibility and structural constraints such as preservation of trees, gazebos, and permanent fixtures. As on date, RCC slab dismantling has been completed up to 805 meters, reinforcement cutting has been completed up to 520 meters, and de-silting has been completed for 126 meters, while the next 100-meter stretch is under execution. Parallel activities of RCC breaking, reinforcement cutting, and de-silting are being carried out to expedite the process and complete it before the onset of monsoon.



5. That a Critical Path Method (CPM) Chart has been prepared to monitor the progress and execution plan in a phased manner, and the same is annexed herewith and marked as **Annexure-A**. The photograph of the installed floating boom trash barrier at the upstream Ring Road entry point, intended to prevent floating material from entering the covered drain portion, is annexed herewith and marked as **Annexure-B**.

6. That the de-silted material collected from the drain is being transported and disposed of at the designated Okhla Dump Site, a notified disposal site since 1996. As of the date of filing this affidavit, approximately 650 Metric Tonnes (MT) of silt has been transported to the said site. Additionally, samples of the de-silted material are being sent for analysis to a designated laboratory for determining the nature and composition of the material. Photographs depicting the de-silting work, including longitudinal cuts and use of machinery are annexed herewith and collectively marked as **Annexure-C (Colly)**.

7. That clarification is hereby given that the entire 1300-meter covered stretch of the Defence Colony Drain is proposed to be longitudinally opened to facilitate de-silting and regular future maintenance. However, variations in the cut-skip-cut pattern may be made on-site wherever required to preserve environmental and civic structures. The long-term plan is to maintain these longitudinal cuts for annual de-silting and preventive cleaning measures. The proposed drawings are annexed herewith and marked as **Annexure-D (Colly)**.



8. That it is respectfully submitted that the final structural pattern of the drain post de-silting whether fully longitudinally open, covered-opened in segments, or any other configuration shall be finalized based on the learned experience and technical feasibility observed during the ongoing Cut-skip-Cut de-silting operations. This flexible approach is being followed to ensure both operational effectiveness and structural compatibility.

9. That the three existing shafts/ramps constructed along the side of the drain are being used for movement of machinery and access for de silting operations. These openings shall be kept open and remain operational until the entire work is completed. Thereafter, they shall be secured with mild steel gates to avoid any untoward incident, while retaining their utility for future maintenance activities.

10. That the open stretch of 50–60 meters on the northern side of the drain, which remains uncovered, shall be cleaned and maintained in a free and unencumbered state during the monsoon to ensure proper drainage and avoid flooding in the upstream catchment.

11. That all longitudinal openings being made in the RCC slab shall be secured with temporary barricading and appropriate signage during the execution phase to avoid public accidents. Upon completion, Toe walls shall be constructed along the edges of these openings to ensure structural integrity, safety for residents, and ease of future maintenance.



12. That it is submitted that the foul smell emanating from the drain is due to the continuous flow of untreated sewage water, which, owing to its confinement in a covered drain, gets further intensified. This issue cannot be resolved solely through de-silting and can only be addressed through proper sewer tapping and redirection for treatment as part of a long-term sewerage management strategy.

13. That MCD undertakes to continue filing progress affidavits as directed by this Hon'ble Tribunal, including detailed records of additional de-silting work completed, quantity of silt removed etc.



VERIFICATION

[Signature]

DEPONENT

I, the deponent above named, do hereby verify that the contents of the foregoing affidavit are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

20 MAY 2025

Sworn at New Delhi on this ___ day of May, 2025.

[Signature]

Identify the Executant/Deponent
Who has Signed in my Presence

[Signature]

DEPONENT

CERTIFIED THAT THE CONTENTS EXPLAINED TO THE
DEPONENT/EXECUTANT WHO IS SEEMED PERFECTLY TO
UNDERSTAND AFFIRMED & DEPOSED BEFORE ME AT NEW DELHI

IDENTIFY THE EXECUTANT/ DEPONENT WHO HAS
SIGNED IN MY PRESENCE
KAMLESH BHANDARI TRIPATHI Advocate Reg. No. 16924
NOTARY PUBLIC (C.L. DELHI)

[Signature]

35 / MK 25/106

20 MAY 2025

CRITICAL PATH METHOD (CPM) CHART FOR DE-SILTING DEFENCE COLONY DRAIN (1,300 METERS) CIVIL ENGINEERING PROJECT MANAGEMENT PLAN

Activity	ID	Duration (Days)	Predecessors
Mobilization of Resources	A	3	None
Slab Breaking (1,300m)	B	27	A
Gas Cutting (Reinforcement)	C	42	B (start after B begins)
Silt Removal & Transport	D	53	D (start after C begins)
Final Inspection & Reporting	E	2	D

Activity	Duration	Early starts (ES)	Early Finish (EF)	Late start (LS)	Late Finish (LF)	Float
A	3	0	3	0	3	0
B	27	3	30	3	30	0
C	42	3	45	3	45	3
D	53	3	56	3	56	0
E	2	56	58	56	58	0

[illegible]

4. CRITICAL PATH ANALYSIS

1. Slab Breaking (B)

- **Duration:** 27 days (Days 3–30).
- **Criticality:** Delays here directly extend the project timeline.

2. Gas Cutting (C):

- **Duration:** 42 days (Days 3–45).
- **Criticality:** Must finish by Day 45 to allow silt removal.

3. Silt Removal (D):

- **Duration:** 53 days (Days 3–56).
- **Criticality:** Longest activity; any delay risks missing the 60-day deadline.

4. Completion (E):

- **Duration:** 2 days (Days 56–58).
- **Buffer:** 2 days (Days 58–60) for contingencies.

5. RESOURCE LOADING & FLOAT MANAGEMENT.

Activity	Resource Demand	Float	Risk Mitigation
B	4 RCC breakers.	0	1 machine added to avoid delays.
C.	5 gas-cutting teams.	0	Pre-stage reinforcement cutters.
D	4 excavators, 12 trucks.	0	Trucks for silt backlog.

6. TECHNICAL JUSTIFICATION

Parallel Execution:

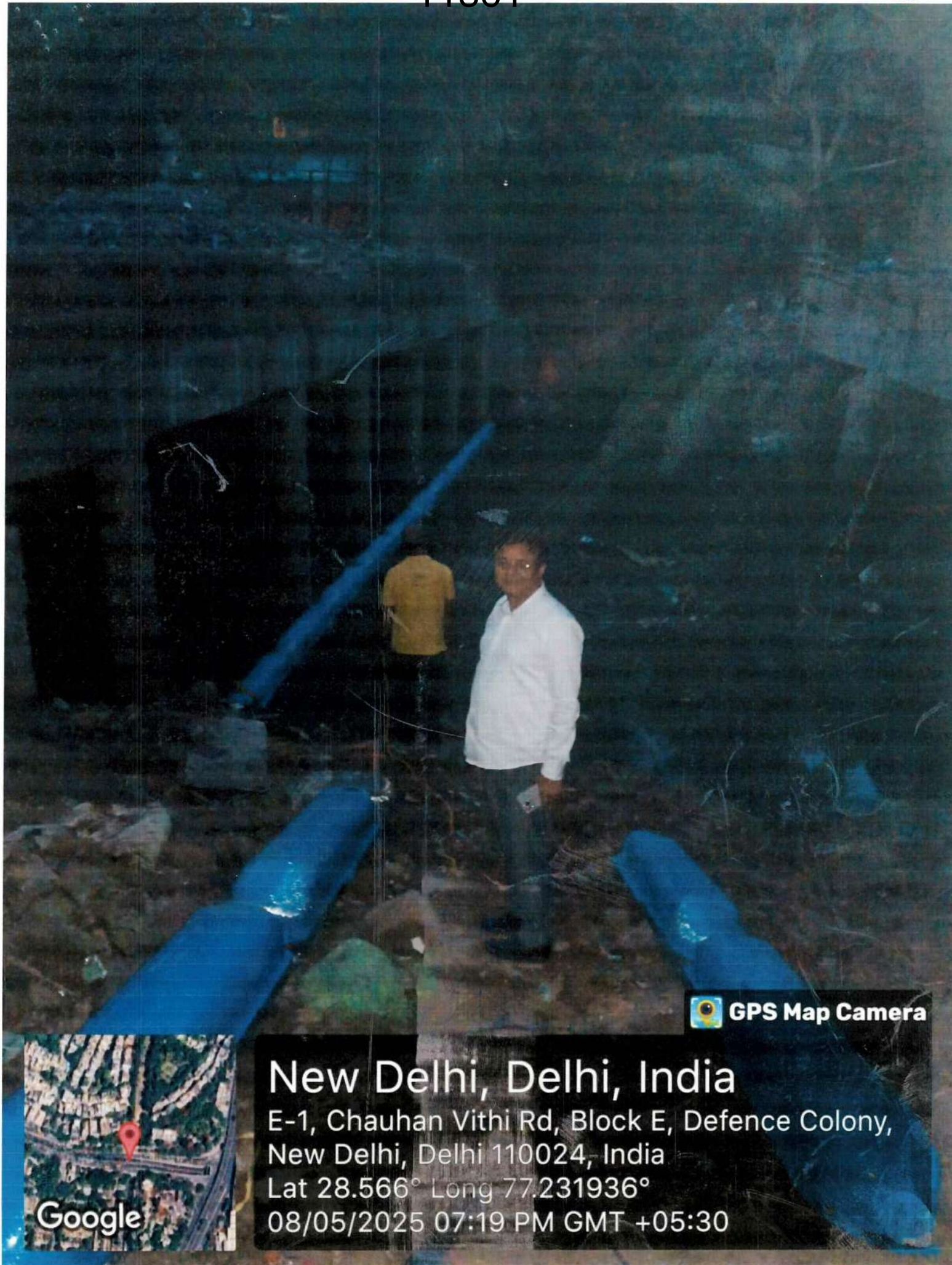
- Gas cutting (C) and silt removal (D) starts as soon as slab segments are accessible.
- Overlapping reduces total duration from 124 days (sequential) to 58 days (parallel).
- Bottleneck: Silt removal (D) is resource-intensive but optimized with 4 excavators and 12 trucks.

7. CONCLUSION

The critical path (58 days) ensures compliance with the 60- days target. Float is absorbed by by the 2 days buffer for final reporting.

Prepared by:

**S.D. Tomar,
Superintending Engineer-I
Central Zone, Municipal Corporation of Delhi**



 GPS Map Camera

New Delhi, Delhi, India

E-1, Chauhan Vithi Rd, Block E, Defence Colony,
New Delhi, Delhi 110024, India

Lat 28.566° Long 77.231936°

08/05/2025 07:19 PM GMT +05:30

Google

ANNEX C (ally)
11862

Conota
Camera for work

10



26.04.2025 02:14 pm

28°34'38.41"N 77°14'9.57"E (±19m)

Altitude: 172m

D-157, Divya Marg, Block D, Defence Colony,
New 110024

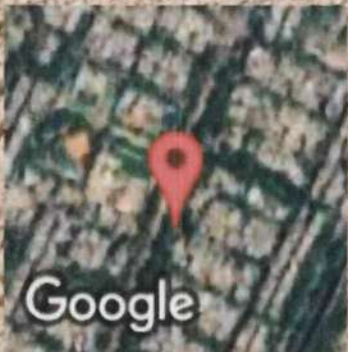
S

11863

11



GPS Map Camera



New Delhi, Delhi, India

H6cm+998 Park, Block D, Defence Colony, New Delhi,
Delhi 110049, India

Lat 28.57083° Long 77.233564°

18/05/2025 10:35 AM GMT +05:30

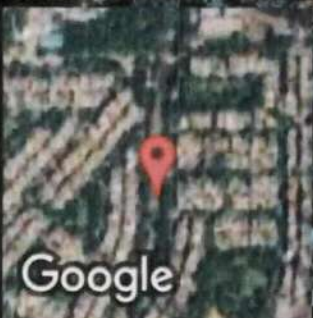
11864

12





GPS Map Camera



New Delhi, Delhi, India

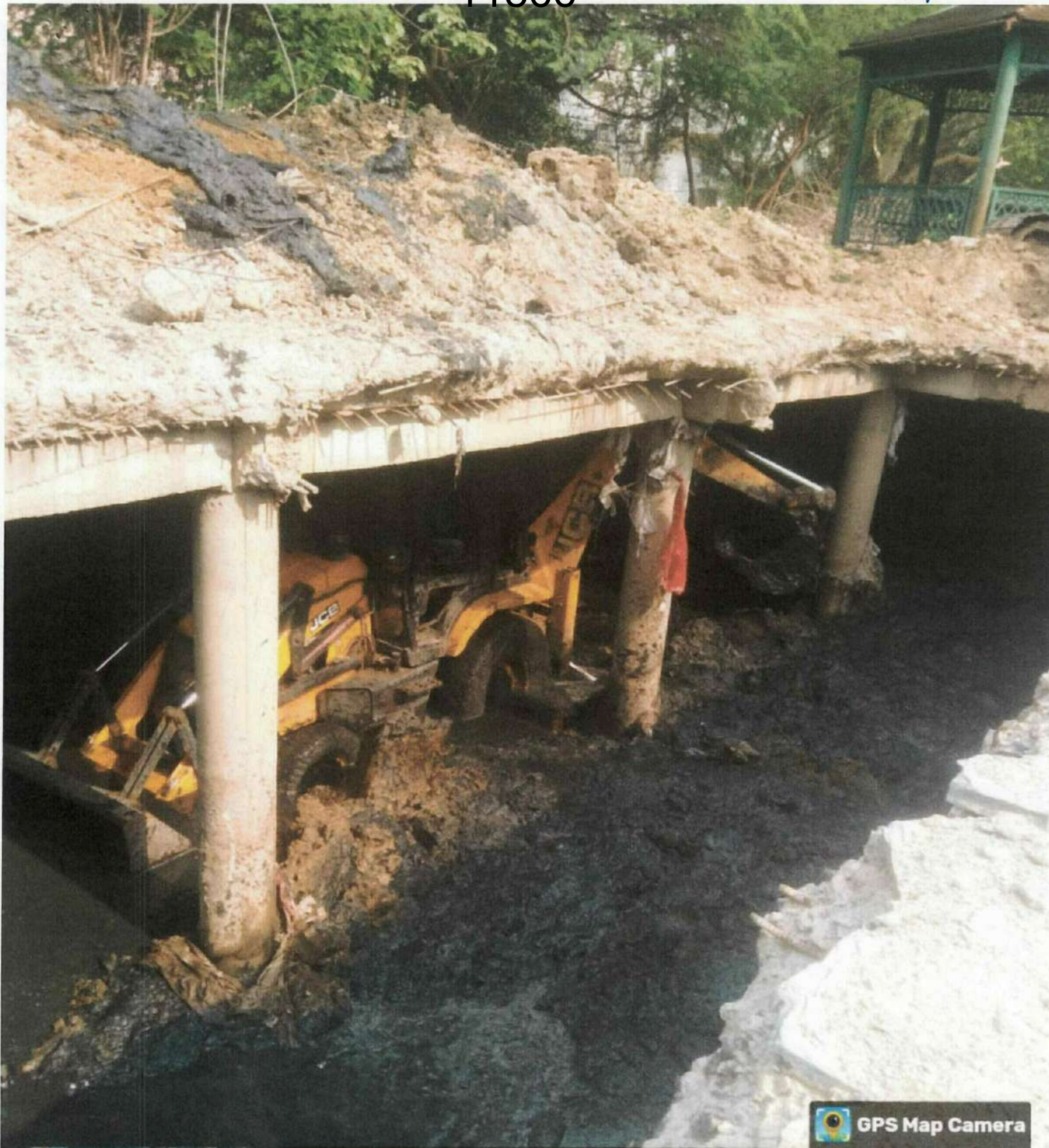
D-180, Divya Marg, Block D, Defence Colony, New Delhi,
Delhi 110024, India

Lat 28.5765° Long 77.235894°

18/05/2025 11:23 AM GMT +05:30

11866

14



 GPS Map Camera



New Delhi, Delhi, India

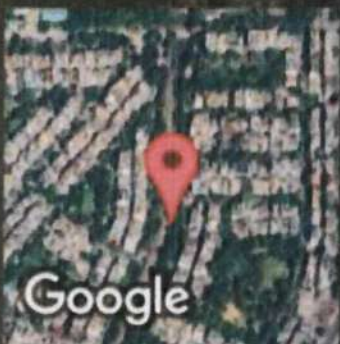
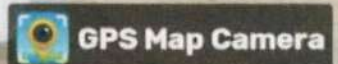
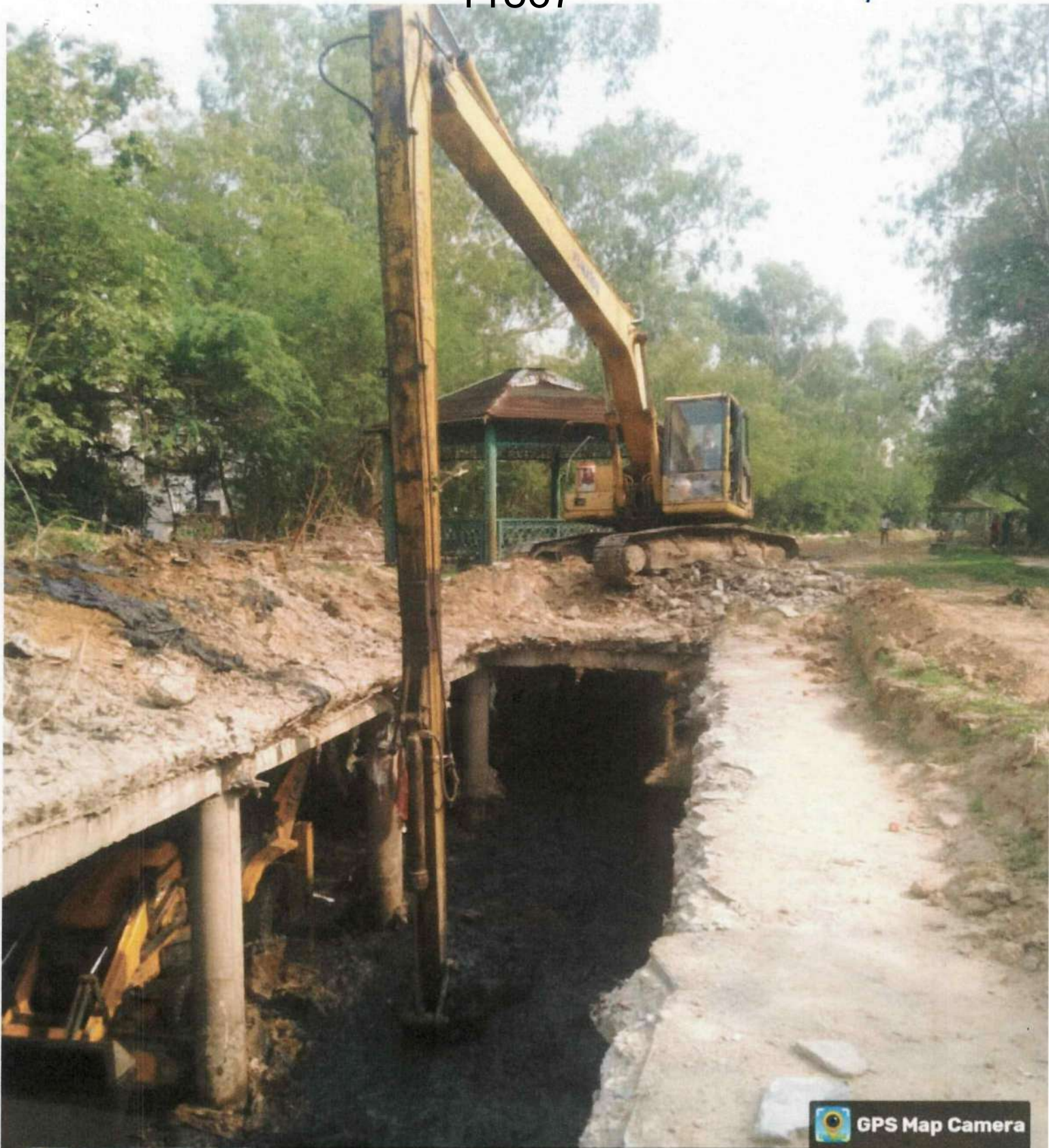
203, Divya Marg, Block D, Defence Colony, New
Delhi, Delhi 110024, India

Lat 28.576122° Long 77.235923°

19/05/2025 03:47 PM GMT +05:30

11867

15



New Delhi, Delhi, India

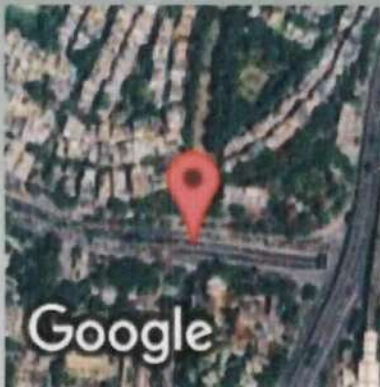
203, Divya Marg, Block D, Defence Colony, New
Delhi, Delhi 110024, India

Lat 28.576136° Long 77.23592°

19/05/2025 03:46 PM GMT +05:30



GPS Map Camera



New Delhi, Delhi, India

13-15, Divya Marg, Block F, Defence Colony, New
Delhi, Delhi 110049, India

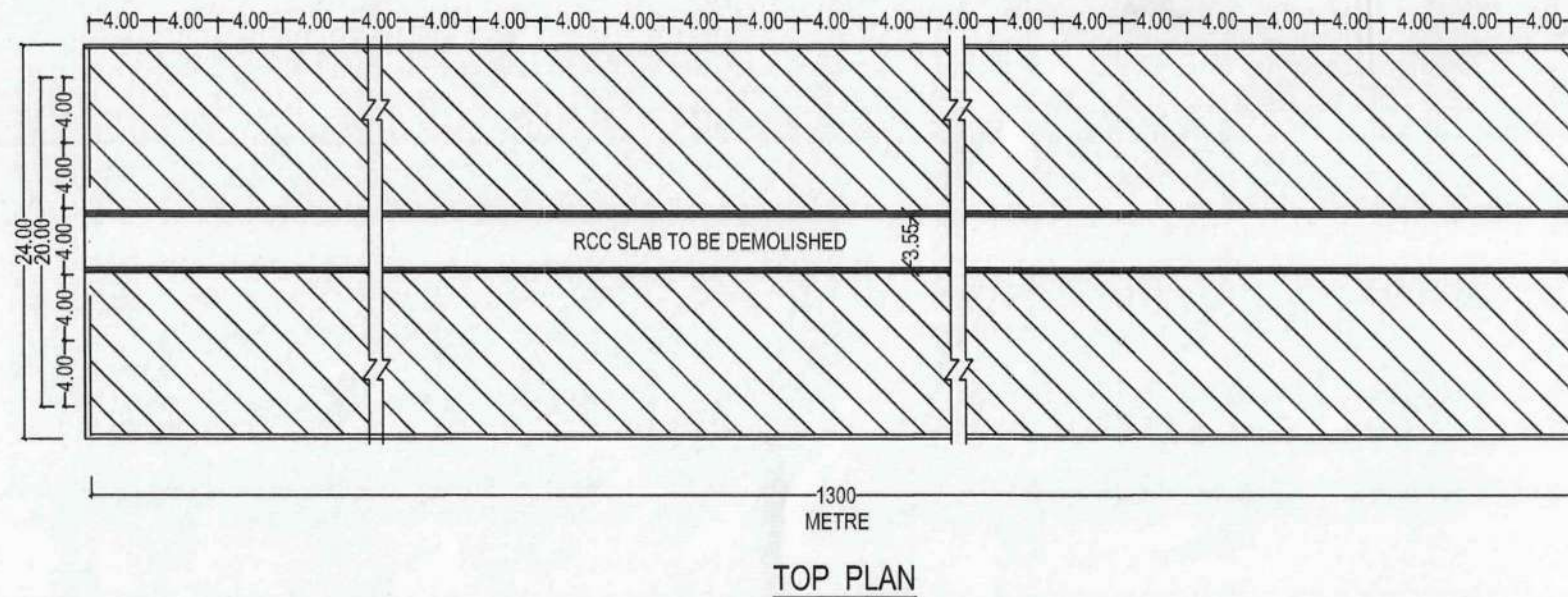
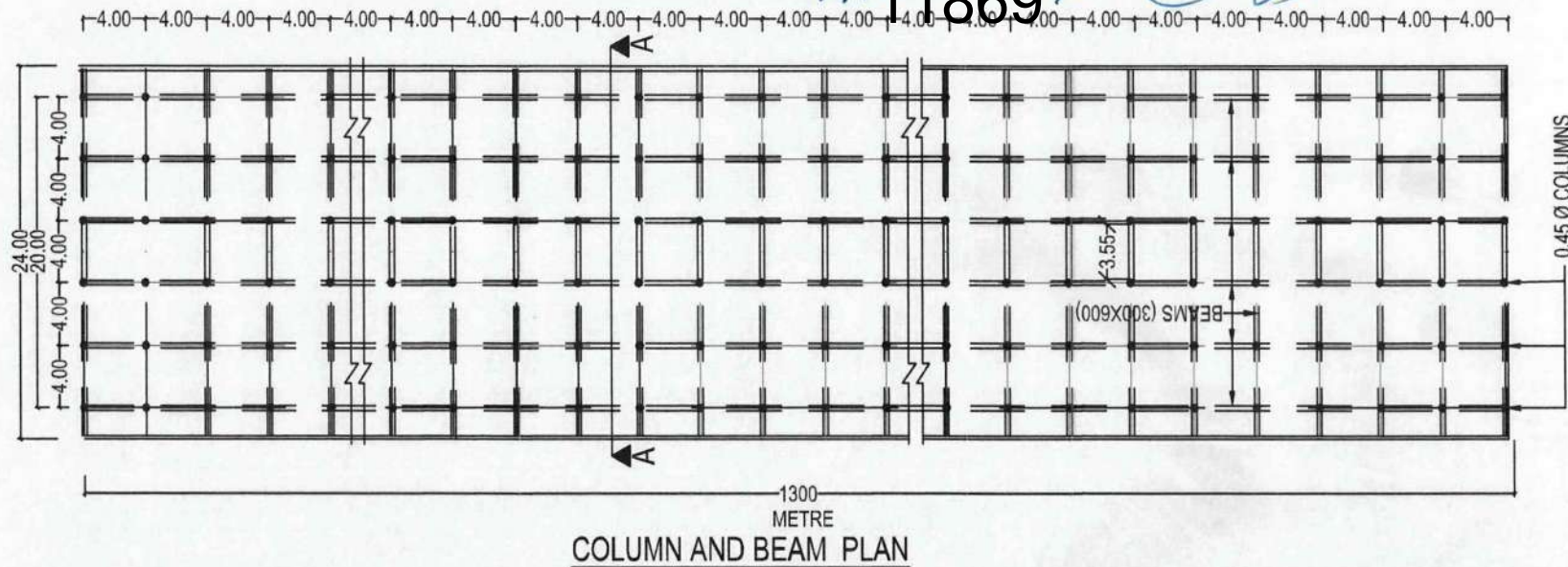
Lat 28.566129° Long 77.232058°

20/04/2025 12:45 PM GMT +05:30

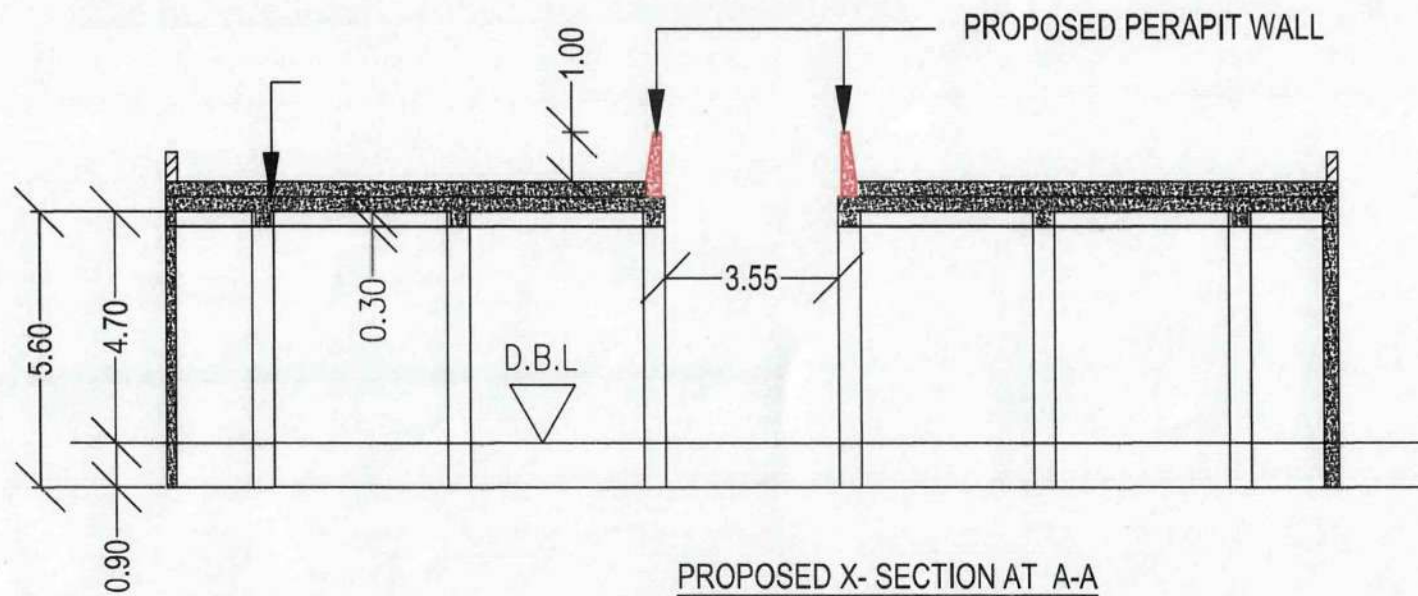
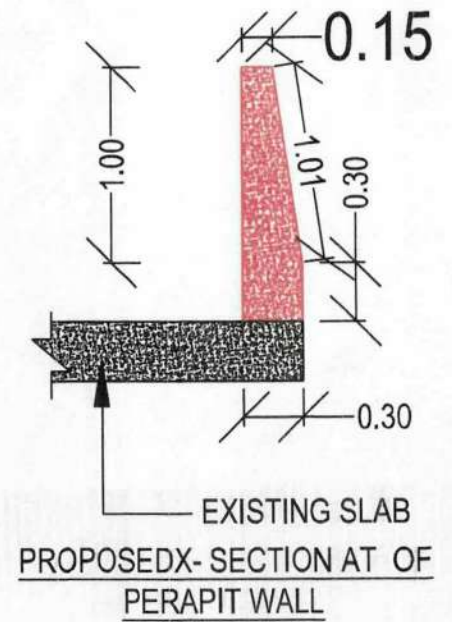
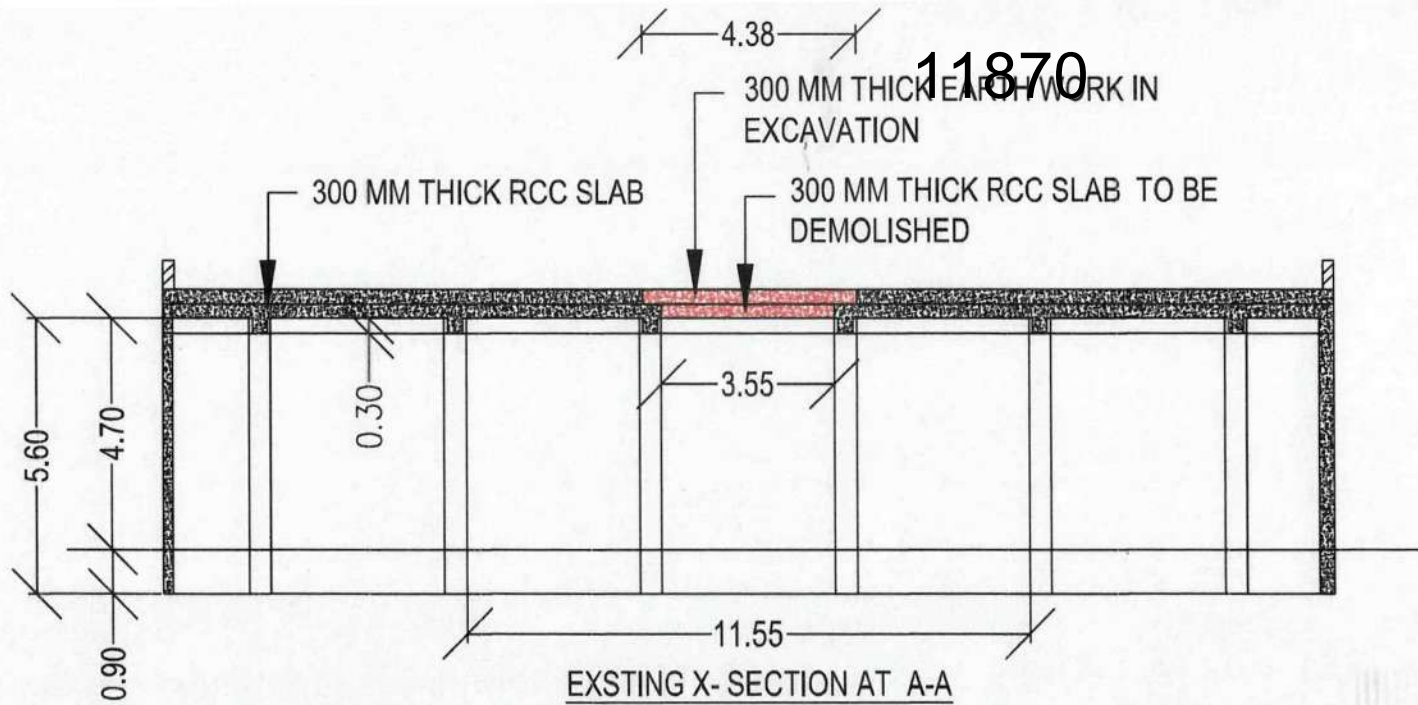
ANNEXURE D (Cally)

11869

17



PROJECT: -		
PROVIDING OPENING ALONG CENTRE LINE AND DESILTING OF EXISTING OUTFALL DRAIN AT DEFENCE COLONY WARD NO. 145 ANDREW GANG.		
Scale	Drg. No.	
	01	
Drg. Title		
PLANS		
EE(M-I)CZ	AE	JE



PROJECT: —
 PROVIDING OPENING ALONG CENTRE LINE AND DESILTING OF
 EXISTING OUTFALL DRAIN AT DEFENCE COLONY WARD NO. 145
 ANDREW GANG.

Scale _____ Drg. No. 01

Drg. Title X-SECTION A

EE(I)CZ

AE

JE

11871

out fall position of Defence colony
Drain

19

